

COURT-I

**IN APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA No. 514 OF 2016 IN
DFR No. 2778 of 2016**

Dated: 5th October, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

Haryana Power Generation Corporation Ltd.

.....Appellant(s)

Vs.

Haryana Electricity Regulatory Commission

.....Respondent(s)

Counsel for the Appellant(s)

:

Mr. Sandeep for
Ms. Swapna Seshadri

ORDER

**IA No. 514 OF 2016
(*Appl. for condonation of delay*)**

Issue notice to the respondents returnable on 08.11.2016. Dasti, in addition, is permitted.

List the matter on **08.11.2016**.

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

Ts/kt